

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 01.07.2019 (MONDAY)
COURT –II

(After the matters in Court no-III are over)

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 335 of 2018	Shri Santosh Meenakshi Textiles Pvt Ltd Vs Registrar Of Companies , Tamilnadu,Coimbatore	S. Ramachandran	Annu Singh,
2.	Comp. App. (AT) No. 90-91 of 2018	Neptune Overseas Ltd. Vs. National Multi Commodity Exchange of India Ltd. With	NakulMohta	Mohit D Ram (R-1) SumeshDhawan (R-2)
3.	Comp. App. (AT) No. 324 of 2018	Neptune Overseas Ltd Vs National Multi Commodity Exchange Of India Ltd & Anr	Hitesh Buch	Sumesh Dhawan

For Orders

4.	I.A No. 1931, 1932 & 1933 of 2019 in Comp. App. (AT) 255 of 2018	Sushil Kumar &Anr. Vs. Shilpa Garments Pvt. Ltd. &Ors.	Rakesh Kumar	N.P.S. Chawla
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By Order
-sd/-
Registrar